

PROFORMA-I

Monthly Institution, Disposal and Pendency during the month of July, 2019.

Name of the Court.	Opening Balance at beginning of the month.			Institution during the month.			Disposal during the month.			Closing balance at the end of the month.			Disposal of cases which are more than Five years Old.			Pendency of cases which are more than Five Years old at the end of the month.		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
Shri Sovan Kumar Dash, District & Sessions Judge, Bhadrak.	2368	1461	3829	63	107	170	58	49	107	2371	1454	3825	12	8	20	455	254	709
Smt. Pranati Saha, Addl. District & Sessions Judge, Bhadrak.	992	1224	2216	-	14	14	30	50	80	962	1218	2180	21	17	38	817	371	1188
Shri Amiya Ranjan Jena, CJM, Bhadrak.	-	264	264	0	0	0	0	13	13	-	261	261	0	3	3	-	66	66
Shri Janak Rout, Registrar, Civil Courts-cum-ASJ(Spl. Track) -cum- PMJJB, Bhadrak.	-	130	130	-	3	3	-	8	8	-	147	147	0	0	0	-	3	3
Smt. Meenakshi Priyadarshini, CJ(SD)-cum - ASJ, Basudevpur.	1224	76	1300	30	7	37	10	16	26	1249	70	1319	0	0	0	269	7	276
Shri Subhanjan Mohanty, Civil Judge (Sr. Divn.), Bhadrak.	9127	-	9127	217	-	217	170	-	170	9171	-	9171	15	0	15	2539	-	2539
Smt. Lopamudra Malla, Addl. Civil Judge (Sr. Divn.), Bhadrak.	773	-	773	1	0	1	41	0	41	733	-	733	33	0	33	363	-	363
Shri Priya Ranjan Ojha, Civil Judge (Jr. Divn.), Bhadrak.	4632	-	4632	100	0	100	53	0	53	4679	-	4679	16	0	16	2056	-	2056
Shri Subha Goutam Mishra, S.D.J.M., Bhadrak.	-	22304	22304	-	315	315	-	134	134	-	22464	22464	0	26	26	-	5563	5563
Shri B. Sasmal, JMFC, Bhadrak.	0	2709	2709	0	0	0	0	24	24	0	2706	2706	0	14	14	0	1721	1721
Ms. Aurolipa Parija, CJ(JD)-cum-JMFC, Basudevpur	2679	8223	10902	25	74	99	9	28	37	2695	8269	10964	0	6	6	1094	3169	4263
Ms. Sunita Rout, CJ(JD)-cum-JMFC, Chandabali.	1817	5644	7461	43	65	108	39	17	56	1821	5692	7513	25	12	37	738	2044	2782
Ms. Bishnupriya Samantray, CJ(JD)-cum-JMFC, Dhamnagar	1005	4742	5747	9	50	59	2	55	57	1012	4737	5749	0	8	8	404	1537	1941
TOTAL:	24617	46777	71394	488	635	1123	412	394	806	24693	47018	71711	122	94	216	8735	14735	23470

PROFORMA-II

DISPOSAL & PENDENCY OF YEAR OLD CASES for the Month of July, 2019.

Disposal of year old cases.

Name of the Court.	CIVIL				CRIMINAL				TOTAL (CIVIL + CRIMINAL)		
	5 to 10 yrs. (a)	Over 10 yrs (b)	Total c= (a)+(b)	CASE No. of such cases.	5 to 10 yrs. (d)	Over 10 yrs (e)	Total f= (d)+(e)	CASE No. of such cases.	5 to 10 yrs. x=(a+d)	Over 10 yrs y=(b+e)	Total z= (x+y)
Shri Sovan Kumar Dash, District & Sessions Judge, Bhadrak.	11	1	12	MAC 71/13 MAC 72/13 IA 106/11 RFA 19/11 RFA 68/11 RFA 68/12 IA 65/13 RFA 75/12 IA 27/13 Misc Case 67/11 RFA 20/06 RFA 51/09	8	0	8	Spl.(SC/ST) 40/10 Crl.Appl. 24/10 Crl. Appl.5/11 Spl.(SC/ST) 16/11 Spl.(SC/ST) 23/11 Spl.(SC/ST) 69/11 Crl. Appl. 31/12 Crl. Appl.51/13	19	1	20
Smt. Pranati Saha, Addl.District & Sessions Judge, Bhadrak.	13	8	21	RFA 80/13, RFA 22/12 RFA 32/13, RFA 18/09 RFA56/08, RFA 58/97 RFA 59/97, RFA 04/05 FAO 43/11, FAO 23/13 FAO 1/12, FAO 64/10 FAO 65/13, FAO 79/10 FAO 29/08, FAO 54/07 I.A. 70/10, I.A. 72/11 M.A. 1/10, I.A. 56/08 I.A. 38/08	4	13	17	Crl. Appl. 51/10 Crl. Rev. 62/12 Crl. Rev. 29/09 Crl. Rev. 50/09 Crl. Appl. 63/07 Crl. Appl.30/04 Crl. Appl.4/06 Crl. Appl.22/07 Crl. Appl.58/07 Crl. Appl.26/02 Crl. Rev.34/02 Crl. Rev.56/03 Crl. Rev.64/05 Crl. Rev.48/06 Crl. Rev.31/08 Crl. Rev.55/04 Crl. Rev.35/07	17	21	38
Shri Amiya Ranjan Jena, CJM, Bhadrak.	0	0	0	-	3	0	3	ST 2/266 of 13/12 ICC 476/09 GR 1625/11	3	0	3

Shri Janak Rout, Registrar, Civil Courts- cum-ASJ(Spl. Track) - cum- PMJJB, Bhadrak.	0	0	0	-	0	0	0	-	0	0	0
Smt. Meenakshi Priyadarshini, CJ(SD)- cum -ASJ, Basudevpur.	0	0	0	-	0	0	0	-	0	0	0
Shri Subhanjan Mohanty, Civil Judge (Sr. Divn.), Bhadrak.	8	7	15	CS 117/12, CS 167/12 CS 759/11, TMS 476/06 CS 55/05, CS 54/07 CS 525/08, MS 38/13 MS 82/08, IA 388/11 LA 19/10, LA 18/10 LA 13/10, LA 553/07 Exn.15/06	0	0	0	-	8	7	15
Smt. Lopamudra Malla, Addl. Civil Judge (Sr. Divn.), Bhadrak.	30	3	33	CS 565/10, CS 617/11 CS 199/13, CS 490/10 CS 638/10, CS 723/10 CS 190/10, CS 603/13 CS 597/10, CS 404/13 CS 49/13, CS 897/11 CS 640/12, CS 122/13 CS 195/12, CS 391/13 CS 691/11, CS 137/12 CS 514/10, CS 53/13 CS 836/11, TMS 465/12 TMS 692/11, TMS 424/11 TMS 219/12, CS 443/08 CS 243/07, CS 322/2K MS 37/13, IA 95/12 IA 505/10, IA 373/12 IA 2/13	0	0	0	-	30	3	33

Shri Priya Ranjan Ojha, Civil Judge (Jr. Divn.), Bhadrak.	7	9	16	CS 268/11, CS 391/11 CS 285/12, CS 382/11 CS 215/10, CS 242/06 CS 58/01, CS 104/08 CS321/03, CS 301/94 CS370/06, CS 260/07 CS139/99, CS381/06 CS 148/11, IA 385/09	0	0	0	-	7	9	16
Shri Subha Goutam Mishra, S.D.J.M., Bhadrak.	0	0	0	-	23	3	26	CT 136/10, GR 328/09, GR 1056/13, 2(a) CC 104/13, ICC 1618/13, 2(a) CC 45/13, 2(a)CC 80/13, GR 1280/09, ICC 351/13, ICC 361/13, ICC 1523/13, ICC 935/13, ICC 57/09, ICC 236/13, ICC 1248/13, DV MC 152/13, DV MC 409/13, DV MC 251/10, DV MC190/11, DV MC 384/10, DV MC212/13, DV MC 302/11, GR 1117/12, 2(a) CC 60/03, ICC 597/07, GR 865/08	23	3	26
Shri Bibek Sasmal, JMFC, Bhadrak.	0	0	0	-	7	7	14	GR 1535/11, GR 1392/09, GR 1603/11, GR 1014/12, GR 1421/12, ICC 738/13, ICC 1612/13, GR 271/03, GR 1495/05, GR 327/03, GR 1294/03, 2(C) cC 344/03, GR 527/03, GR 1456/05	7	7	14

Ms. Aurolipa Parija, CJ(JD)-cum- JMFC, Basudevpur	0	0	0	-	2	4	6	GR 108/07, GR 118/06 GR 1255/98, UI 55/03, GR 248/11, GR 27/13	2	4	6
Ms. Sunita Rout, CJ(JD)- cum-JMFC, Chandabali.	22	3	25	IA 3/11, IA 209/12 CS 89/11, CS 111/09 CS 152/11, CS 617/10 IA 55/12, IA 23/13 IA 74/12, CS 312/10 IA 430/10, IA 63/09 IA 562/09, IA 43/10 IA 179/10, IA 52/11 IA 40/11, IA 455/09 CS 124/11, IA 127/07, CS 248/03, CS 5/06, CS 204/13, CS 689/08, CS 155/10	9	3	12	GR 3/12, GR 285/12, GR 284/12, GR 259/09, GR 284/13, ICC 61/13, ICC 161/13, ICC 391/13, ICC 382/13, GR 481/07, GR 1719/06, GR 1672/05	31	6	37
Ms. Bishnupriya Samantray, CJ(JD)- cum-JMFC, Dhamnagar	0	0	0	-	6	2	8	G.R. 17/08, G.R.462/12, G.R.925/13, GR 2441/13, GR 829/10, GR 173/13, GR 792/93, GR 656/11	6	2	8
TOTAL	91	31	122	-	62	32	94	-	153	63	216

District & Sessions Judge, Bhadrak .

Pendency of year old Cases.									
Name of the Court.	CIVIL			CRIMINAL			TOTAL(CIVIL + CRIMINAL)		
	5 to 10 yrs. (a)	Over 10 yrs (b)	Total c= (a)+(b)	5 to 10 yrs. (d)	Over 10 yrs (e)	Total f= (d)+(e)	5 to 10 yrs. x=(a+d)	Over 10 yrs y=(b+e)	Total z= (x+y)
Shri Sovan Kumar Dash, District & Sessions Judge, Bhadrak.	387	68	455	215	39	254	602	107	709
Smt. Pranati Saha, Addl. District & Sessions Judge, Bhadrak.	413	404	817	245	126	371	658	530	1188
Shri Amiya Ranjan Jena, CJM, Bhadrak.	0	0	0	44	22	66	44	22	66
Shri Janak Rout, Registrar, Civil Courts-cum-ASJ(Spl. Track) -cum- PMJJB, Bhadrak.	0	0	0	2	1	3	2	1	3
Smt. Meenakshi Priyadarshini, CJ(SD)-cum -ASJ, Basudevpur.	206	63	269	6	1	7	212	64	276
Shri Subhanjan Mohanty, Civil Judge (Sr. Divn.), Bhadrak.	1707	832	2539	0	0	0	1707	832	2539
Smt. Lopamudra Malla, Addl. Civil Judge (Sr. Divn.), Bhadrak.	272	91	363	0	0	0	272	91	363
Shri Priya Ranjan Ojha, Civil Judge (Jr. Divn.), Bhadrak.	1281	775	2056	0	0	0	1281	775	2056
Shri Subha Goutam Mishra, S.D.J.M., Bhadrak.	0	0	0	3340	2223	5563	3340	2223	5563
Shri Bibek Sasmal, JMFC, Bhadrak.	0	0	0	1053	668	1721	1053	668	1721
Ms. Aurolipa Parija, CJ(JD)-cum-JMFC, Basudevpur	658	436	1094	2015	1154	3169	2673	1590	4263
Ms. Sunita Rout, CJ(JD)-cum-JMFC, Chandabali.	563	175	738	1393	651	2044	1956	826	2782
Ms. Bishnupriya Samantray, CJ(JD)-cum-JMFC, Dhamnagar	178	226	404	1057	480	1537	1235	706	1941
TOTAL	5665	3070	8735	9370	5365	14735	15035	8435	23470

PROFORMA-IIIFIGURES RELATING TO U.T.P. FOR THE MONTH OF July, 2019.

Sl. No.	Particulars	
1	Total No. of Cases pertaining to U.T.P. at the beginning of the Month.	284
2	No. of cases instituted during the Month.	186
3	No. of Cases Disposed of during the Month.	186
4	No. of Cases pertaining to U.T.P. Pending at the end of the Month.	284
5	No. of Cases pertaining to U.T.P. Pending for more than 5 years at the end of the Month.	1
6	No. of U.T.P. where detention period is more than 5 years at the end of the Month.	1

Details of U.T.P. where DETENTION PERIOD IS MORE THAN 5 YEARS.

Sl. No.	Name of the Court.	Case No. with Offence involved.	Name of U.T.P.	Detention period of such U.T.P.	Reasons for Detention.
1	Addl. District & Sessions Judge, Bhadrak.	Spl. (POCSO) 93/13	Rabindra Parida	5 years 4 months	The case is now posted to 03.09.19 for further defence evidence.

District & Sessions Judge, Bhadrak.